THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): <a) and (b) A test for the post of constable was held during August to .November, 1979 for which about 10,000 candidates had submitted applications. Out of 387, who qualified, 364 have already been appointed constables. Report of the Medical Board is awaited in respect of three and the remain, ing 20 failed to turn up for appointment.

- (c) Another recruitment was done in March, 1980 in which 294 candidates including 155 Scheduled Castes candidates were selected. N₀ claim of those who appeared in the earlier test, was ignored.
 - (d) Does not arise.

Change of proportion of combatants and civilians in Ordnance Establishments

- 392. SHRI SADASIV BAKAIT-KAR: Will the Minister of DEFENCE be pleased to state:
- (a) whether Government have decided to change the proportion of combatants and civilians in the ordnance establishments which is at present 80 : 20 :
- (b) if so, when the decision is likely to be implemented; and
- (c) whether it would guarantee the economic and service interests of a larger number of civilians employed in ordnance establishments, if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND DEPARTMENTS UNDER THE CHARGE OF PRIME MINISTER (SHRI C. P. N. SINGH): (a) No, Sir.

(b) and (c) Do not arise.

Freedom fighter's pension to the prisoners of 1921 Khilafat Non-cooperation Movement in Malabar

- 393. SHRI K. CHATHUNNI MAS TER: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have de nied freedom fighter's pension to the prisoners and kith and kins of martyres of 1921 Khilafat Non-cooperation Movement in Malabar;
- (b) if so what are the reasons therefor:
- (c) wjiether Government are aw are of arrest and imprisonment of eminent freedom fighters of Kerala, namely; Shri K. Kelappan, Shri K. Madhava Menon, M.P., Shri Narayana Menon, Shri Kuttan Tharakan etc. etc., in the movement; and
- (d) whether Government are also aware of the Resolution passed in the Kerala State conference of the In dian National Congress that Malabar rebellion of 1921 was a part of the national independent struggle?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d) The Moplal Rebellion has not been recognised as a part of the freedom movement but, on further representation, the question is under re-consideration. All relevant material would be taken into consideration by the Government while reviewing the earlier decision.

Economy in the expenditure on Raj Bnavams

394. SHRI NAND KISHORE BHATT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Government have issued any instructions to the State Governments to effect economy in **the expenditure** incurred on **Raj** Bhavans; and